

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1312
TO BE ANSWERED ON JULY 27, 2023**

OBJECTIVES OF INSTALLING LED LIGHTS

NO. 1312. SHRI RAJENDRA AGRAWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the progress made so far in the directions of attaining the objective of installing LED lights in place of street lights under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);**
- (b) whether any delay has been reported in achieving the said objective;**
- (c) if so, the reasons therefor; and**
- (d) the details of the funds allocated, released and utilised by Uttar Pradesh under the said scheme during the last three years, district-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): So far, for promoting energy conservation, 99 lakh out of 101 lakh identified conventional streetlights have been replaced with energy efficient LEDs leading to energy savings of 666 Crore units per annum.

(b) & (c): There is no substantial delay reported in achieving LED lights in place of street lights. 98% of the set target under the Mission has been achieved so far.

(d): No financial allocation is made for replacement of street lights with LEDs because the programme is run without any budgetary allocation from Government of India as it is based on a sustainable business model where the cost of LEDs is repaid by Urban Local Bodies (ULBs) from savings in energy and maintenance expenditure over a period of time through savings in electricity bill.

Under AMRUT, funds are allocated to States / UTs in the beginning of the Mission and not year-wise / sector-wise. ₹4,922.46 crore of Central assistance for projects have been allocated for the State of Uttar Pradesh under AMRUT Scheme for different projects taken up under water supply, sewerage & septage management, drainage and parks. MoHUA releases funds to States/UTs as per approved State Annual Action Plan (SAAP) and not district-wise under AMRUT. States/UTs release funds further to ULBs as per the requirement of the projects based on their progress. The details of fund released and utilised by the State of Uttar Pradesh during the last three years is as below:

(₹ in crore)

Financial Year	Central Assistance released	Utilization Certificate received against released Central Assistance
2020-21	964.37	964.37
2021-22	1418.72	1391.20
2022-23	566.88	410.00
